

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4552 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Gopal Das Mittal Vs. Denovo Enterprises Pvt. Ltd.	Tarranjit Singh Sawhney
2.	I.A. No. 4553 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Sudhir T. Deshpande Vs. Dhanada Corporation Ltd.	Nitin Lonkar

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By order
-sd/-
Assistant Registrar